

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 31**

**CP(IB) No.156/Chd/HP/2021**

**Under Section 10, IBC 2016**

**In the matter of:-**

Hilsfood Agro Beverages Pvt. Ltd

....Petitioner

**Present through Video Conferencing:**

None for the Petitioner

As per last order, Registry has informed the next date of hearing, through email. However, none has appeared today on behalf of the petitioner. It seems that petitioner is not interested in pursuing this matter. Therefore, the present petition is dismissed for want of prosecution.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

June 29, 2022  
PB